

(d) The credit limits sanctioned by RBI/NABARD for production and marketing activities of weavers societies and industrial cooperatives during the years 1981-82 to 1983-84 are as under :

		(Rs. in crores)		
		Credit limits sanctioned during financial year		
		1981-82	982-83	1983-84
1.	Weavers Cooperatives (including limits sanctioned to Apex/ Regional Weavers Societies for marketing of cloth	97.27	145.31	189.17
2.	Industrial Cooperatives (including Coir)	5.05	5.54	6.28
3.	Financing individual rural artisans through PACs/LAMPs/FSS	1.10	2.36	2.93

Imported Colour T.V. Sets Lying With Customs

4708. SHRI NAVIN RAVANI : Will the Minister of FINANCE be pleased to state :

(a) the number of colour T.V. sets imported during the year 1983 and January-June, 1984;

(b) the rate of duty charged on the import of colour T.V. sets;

(c) whether a large number of colour T.V. sets are lying with Customs; and

(d) if so, their number, period for which they are lying and the manner in which these are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) Such statisti-

cal information is not collected by the Custom Houses and, therefore, is not available.

(b) The rate of duty for articles (including colour T.V.) imported as baggage is 170% for the first slab of Rs. 2000 in excess of the free allowance of Rs. 1250 and an 240% in excess thereof. For T. V. sets imported as cargo the rate of duty is 100%+40%+15% (additional duty) for screen size upto 51 cm. and 100%+40%+30% (additional duty) for screen size in excess of 51 cm.

(c) and (d) In case any articles are not cleared within a period of 60 days, these are liable to be sold after issuing a notice to the importer under Section 48 of the Customs Act, 1962. The number of such colour T.V. sets lying uncleared is small.

Remittance of Foreign Private Companies From the Country

4709. SHRI A. K. ROY : Will the Minister of FINANCE be pleased to state :